



**NATIONAL HUMAN RIGHTS COMMISSION**  
**SRO(T) UNIT, TRAINING DIVISION**

**SUB: - ANNOUNCEMENT OF SHORT TERM INTERNSHIP PROGRAMME**

The National Human Rights Commission has expressly been mandated to promote Human Rights literacy and awareness vide Section 12 (h) of the Protection of Human Rights Act, 1993. With a view to spread awareness among College/University students about the need for protection and promotion of Human Rights, the Commission has been regularly conducting **15 Days Short Term Internship Programmes** since year 1998.

2. For the month of August, September, October, November 2019 & February, March, 2020, the Short Term Internship Programme(s) will commence from **16<sup>th</sup> day of every month for 15 Days.**

3. Applications for the Short Term Internship Programme are invited from the students, who are pursuing UG, PG, etc. courses from various streams. Students from Law Stream are given preference.

4. During the Internship, the students are exposed to the functioning of various Divisions of the Commission. They are also made aware of the process of complaints handling in the Commission as well as other issues related to human rights. Out-side visit to various institutions and interaction with the domain experts are the other aspects of the internship programme.

Brief Course Structure of Short Term Internship would be -

- Interaction with Hon'ble Chairperson and Members of NHRC.
- Classroom sessions and Interactive sessions
- Field Visits, Declamation, Group discussions,
- Project work on Human Rights issues and Interaction with NGOs.
- Book Review on books related to human rights issues.
- Films on Human Rights & Discussion

5. **Rules and regulations governing Internship Programme:**

- NHRC does not charge any fee for the Internship. However, no Stipend is paid to the students for the Short Term Internship Programme.
- Arrangement of accommodation during the internship programme is to be made by the student intern.
- Students who have attended earlier will not be eligible to apply.

- On completion of the Internship, certificates will be issued on the basis of performance of intern.

● **Facilities to Interns:**

- The interns will be given an Identity Card (Temporary)..
- Library facilities will be provided.
- Computer with Internet facilities will be provided.
- Journals, Newsletters and other Publications,
- Printing of Project Reports, etc.
- Tea & snacks will be provided to the Interns

7. **APPLICATION FOR SHORT TERM INTERNSHIP**

i) **THE LAST DATE** for the submission of the application for every Short Term Internship Programme in a particular month, the application should not reach the Commission later than the 5<sup>th</sup> Day of the previous month. The 'Application Form' for Short Term Internship Programme is available at Annexure-I. Proforma for undertaking from the parents is as at Annexure-II.

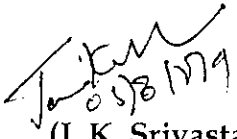
ii) Please ensure that the application is duly signed and sealed by the Principal/Head of the Department (HOD) of the college/university/institute. Incomplete applications may not be accepted.

iii) **Kindly note** → Incomplete applications/applications without the recommendation of the **PRINCIPAL/HEAD OF DEPARTMENT, WHERE THE STUDENT IS PRESENTLY STUDYING** are liable to be rejected. Students can send the SCANNED copies of the Original duly filled in applications by email at srotrg.nhrc@nic.in. However, students would be required to submit the Original Application duly signed & stamped by the Principal/HoD concerned alongwith an undertaking from the Parents as per the proforma on the first day of joining the internship. **No application will be accepted after the deadline.**

iv) The Applications may also be sent by Post/ By-Hand (superscripted on the envelope "Application for Short Term Internship Programme") to The SRO(T) Unit, Training Division, Room No. 214, National Human Rights Commission, Manav Adhikar Bhawan, Block-C, GPO Complex, I.N.A., New Delhi-110023.

v) For any details, you may please contact at Ph: 011-24663283, 24663371/ 9868393317 (between 10.00 am to 6.00 pm on working days, i.e. Monday to Friday).

8. **THE DECISION OF THE COMMISSION ON THE PARTICIPATION AND COMPOSITION OF SHORT TERM INTERNSHIP(S) WILL BE FINAL.**

  
(J. K. Srivastava)  
Dy. Director (M&C)/SRO  
Unit 7

Dated: 01.8.2019



## NATIONAL HUMAN RIGHTS COMMISSION

(Training Division)

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APPLICATION FOR the SHORT TERM INTERNSHIP- \_\_\_\_\_

(Kindly indicate the month)

**(TO BE FILLED BY THE APPLICANT)**

**(Incomplete applications are liable to be rejected)**

Name of Applicant (in capital letters)				
Father/Mother Name (in capital letters)				
Date of Birth	/ /			
Educational Qualification	College/ University	Course	Year	Division & Percentage secured in the last exam.
Address for Contact/ Communication [including E- Mail/Tel./Mob./Fax.]				
Details of University/College/ Institute	<i>Name</i>			
	<i>Address</i>			
	<i>Telephone &amp; Fax Nos., E-mail Address</i>			

Signature of the Applicant

Signature of Principal/  
Head of Department  
(with Name & Seal)

PARENTS UNDERTAKING

During the (15 Days) duration of the Internship Programme, I understand that my son/ daughter may be required to travel within / outside the city for the visit to Jails/ NGOs, etc.. I therefore, undertake the responsibility of safety and security of my son/ daughter namely Mr./ Ms. \_\_\_\_\_ during whole Internship Programme in NHRC commencing from 16<sup>th</sup> \_\_\_\_\_ (*kindly indicate the month*) for 15 days.

(Signature of Father / Mother)

Name:.....

Address.....  
.....  
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Contact No. ....